

ITEM NO.1501

COURT NO.10

SECTION XV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s).8146/2019

RAJASTHAN PUBLIC SERVICE COMMISSION AJMER & ANR. Appellant(s)

VERSUS

SHIKUN RAM FIRODA & ANR.

Respondent(s)

WITH

C.A. Nos. 8148-8149/2019 (XV)

C.A. No. 8147/2019 (XV)

C.A. No. 8150/2019 (XV)

Date : 25-10-2019 These appeals were called on for hearing today.

For Appellant(s) Mr. Surya Kant, AOR  
Mr. Pranav Vyas, Adv.  
Ms. Priyanka Tyagi, Adv.

For Respondent(s) Mr. Yogesh Tiwari, Adv.  
Mr. Vikrant Singh Bais, AOR  
  
Mr. Kaustubh Anshuraj, AOR  
Mr. Milind Kumar, AOR

Hon'ble Mr. Justice Hemant Gupta pronounced the Reportable judgment of the Bench comprising Hon'ble Mr. Justice L.Nageswara Rao and His Lordship.

Appeals are allowed of in terms of the Signed Reportable Judgment.

Pending application, if any stand disposed of.

(B.Parvathi)  
Court Master

(Sunil Kumar Rajvanshi)  
Court Master

(Signed Reportable Judgment is placed on the file)